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(A) OA.230 (96)

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Serial No. of Order	Date of Order	Order with Signature	
8	26.8.02	<p>Heard Mr.S.K.Mohanty, learned Counsel for the Applicant, and Shri A.K.Bose, learned Senior Standing Counsel for Union of India appearing for the Respondents. The Applicant has sought for promotion to the post of Superintendent, Railway Mail Service. The Advocate for the Applicant files memo stating therein that during the pendency of the present Original Application, the Applicant has already promoted to the post of Superintendent, Railway Mail Service and as such the Advocate for the Applicant has sought for withdrawal of the present Original Application. In view of this submission in the Memo, this Original Application is dismissed as withdrawn. No costs.</p> <p style="text-align: center;">(V. SRIKANTAN) MEMBER(A)</p> <p style="text-align: center;">(M.R. MOHANTY) MEMBER(J)</p>	<p>couplets not filed. for admission & hearing 14/5 Bench</p> <p>couplets not filed. for admission & hearing 17/5 Bench</p> <p>Adj. to 17-6-96 for admission & hearing, co fil not filed. 7/1 Bench</p> <p>for hearing 14/8 Bench</p> <p>Free copy of on. 26.8.02 may be handed over to counsels for both side.</p> <p>By 9/9</p>